

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 29th April, 2021

No. LJ(B)53/93/Pt/133 – In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal procedure 1973 and Section 2 of the Epidemic Diseases Act, 1897, the Governor of Meghalaya is pleased to appoint the following Officers as Executive Magistrate in the interest of Public services within North Garo Hills District with immediate effect and until further order:

Sl. No.	Name/Designation of the Officer	Office Address	Block
1	Batseng W. Momin,	Asst. Director of Agriculture, North Garo Hills, Resubelpara, Bajengdoba	-
2	Shri J.P. Verma	Superintendent of Samdrak State Seed Farm North Garo Hills Resubelpara	-
3	Shri Ronendra Hajong	Asst. Director of Agriculture, Samdrak State Seed Farm North Garo Hills Resubelpara, Bajengdoba	-
4	Shri Leemark Sangma	Asst. Executive Engineer, PWD (R) Dainadubi, North Garo Hills, Resubelpara.	-
5	Shri Taltal Marak	Sub-Division Officer PHE, Mendipathar, Bajengdoba	-
6	Shri Mahallad Cheranga	Sub-Division Officer (TC) PHE Resubelpara	-
7	Shri Jeffrey Denzil K. Marak	Asst. Soil & Water Conservation Officer, North Garo Hills, Bajengdoba,	-
8	Shri Kishore Hajong	Asst. Engineer, PWD (R) Resubelpara	-
9	Dr. Lucky Julis J. Sangma	A.H. & Vety Officer Bejengdoba C&RD Block, Bejengdoba	-
10	Shri Silseng B. Marak	Asst. Engineer Bejengdoba C&RD Block, Bejengdoba	-
11	Shri Jamie Daldi K. Sangma	Horticulture Dev. Officer, Resubelpara	-
12	Smti Kajorie d. Sangma	Asst. Employment Officer, Resubelpara	-
13	Shri Susaang Sangma	Asst. Engineer, DRDA Resubelpara, Bajengdoba	-
14	Smti Arti Nongseiz	Asst. Commissioner of Labour North Garo Hills Resubelpara	-
15	Shri Brian Tengsrang Ch. Marak	Labour Inspector Resubelpara, Bajengdoba	-
16	Shri Paul R. Marak	Labour Inspector Kharkutta Resubelpara.	-



(L.K. Swett),

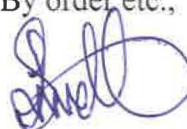
Under Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ(B)53/93/Pt/133-A,
Copy to :-

Dated Shillong, the 29th April, 2021

1. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Extra Ordinary Gazette of Meghalaya.
2. The District Magistrate, North Garo Hills District, Resubelpara with reference to letter No. NJHD/JUDL-4/2020/521, dated 26.4.2021.
3. Personnel & A.R. (A) Department for information.
4. ✓ The DEO (Data Entry Operator), Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Under Secretary to the Govt. of Meghalaya,
Law (B) Department

As/